

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 113 of 2015 &
IA Nos. 183, 184, 185 & 186 of 2015**

Dated: 5th February, 2016

In the matter of:-

Niko Resources Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list
the matter on **01.04.2016.**

COURT MASTER